

YOUTH SERVICES (SHRI BHART DARSHAN) : (a) to (c). Yes, Sir, it is proposed to award 50 scholarships each year. The details of the Scheme are being worked out.

विदेशी पर्यटकों से अर्जित की गई विदेशी मुद्रा

*549. श्री महाराज सिंह भारती : क्या पर्यटन तथा असेनिक उड्डयन मंत्री यह बताने की कृपा करेंगे कि विदेशी पर्यटकों को आकर्षित करने के लिए सरकार द्वारा चालू वर्ष में की गई कार्यवाही का व्यौरा क्या है और इससे कितनी अतिरिक्त विदेशी मुद्रा के अर्जित होने की सम्भावना है ?

पर्यटन तथा असेनिक उड्डयन मंत्री (डा० कर्ण सिंह) : पर्यटन के प्रोत्साहन के लिए पहले से किये जा रहे विभिन्न उपायों के अतिरिक्त, चालू वर्ष में किए जा रहे प्रयत्नों में बीजा और चार्टर विनियमों का उदारीकरण, होटल प्रायोजनार्थों के लिए उदार रूप से प्रोत्साहन तथा वित्तीय सहायता, चार अन्तर्राष्ट्रीय विमानक्षेत्रों में बड़े सुधार, एवं अवकाशकालीन सैरगाहों की स्थापना सम्मिलित हैं । इंडियन एयरलाइन्स एवं सड़क परिवहन तथा आवास की क्षमता में वृद्धि करने के अतिरिक्त, हमारी विदेशों में अपने प्रभावी रूप से उत्तरोत्तर विकासशील प्रचार कार्य और बिक्री की दृष्टि से मार्केटिंग प्रयत्नों में सुधार करने की भी योजना है । 1969 में पर्यटन से 33.11 करोड़ रुपये की विदेशी मुद्रा की आय का अनुमान है और इस आय में उत्तरोत्तर वृद्धि की सम्भावना है ।

U.P.—Bihar Border Dispute

*550. SHRI S.M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the border dispute between U.P. and Bihar has been solved :

(b) if not, the reason for the delay ;

(c) whether objections have been raised by both the States ;

(d) If so, what are those objections ; and

(e) Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (e). A statement is laid on the Table of the House.

Statement

In order to give effect to Shri Trivedi's recommendations, the Bihar and Uttar Pradesh (Alteration of Boundaries) Act, 1968 was enacted by Parliament in May, 1968. Thereafter the demarcation of the fixed boundary as envisaged in the Act was carried out. The State Governments who had to fix the boundary pillars had completed most of the work and the Government of India had proposed in consultation with the State Governments that the transfer of territories under the Act would be given effect from 1st October, 1969. However, before the erection of boundary pillars could be completed, a number of writ petitions were filed in the Patna High Court challenging the validity of the Act and the demarcation. The High Court then issued stay orders. There writ petitions were heard in November and December, 1969, and five more petitions remain to be heard. The implementation of the law could not be proceeded with because of the stay orders and not on account of any objections raised by the State Governments.

Delay in implementing Bonus Scheme by Air India

*551. SHRI YASHPAL SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) what are the reasons for delay in the launching of much publicized Bonus Scheme that Air India wanted to offer to travellers of the Indian origin coming to India from Britain ;

(b) the steps being taken to remove them ; and

(c) when the scheme is likely to be launched ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) (a) Implementation of the scheme has been delayed pending completion of certain formalities.

(b) and (c) : Steps are being taken to comply with the formalities and it is hoped to launch the scheme later this year.

Permission to Students to refer to Text Books during Annual Examinations

*552. SHRI GADILINGANA GOWD: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that some State Governments have decided to allow the text books for purposes of references by students in the annual examinations ;

(b) if so, the names of the States in which this type of examination has been started and upto what standard of classes ; and

(c) the detailed reasons for introducing this system of examination ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) to (c). No official information on the subject has been received by Government. However it is learnt that Punjab Government has a proposal to try out an experiment in middle classes in 1971.

गोआ में शिक्षा की प्रगति

*553. श्री जगेद्वर दादब : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) गोआ में शिक्षा की प्रगति के लिए गत तीन वर्षों में क्या कार्यवाही की गई है ;

(ख) क्या चौथी पंचवर्षीय योजना में शिक्षा के क्षेत्र में गोआ को कुछ विशिष्ट सुविधायें देने की सरकार की कोई योजना है ; और

(ग) यदि हां, तो उसका ब्योरा है ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री मन्मथ वर्मान) : (क) 20,000 की आबादी वाले सभी क्षेत्रों विशेषरूप से पिछड़े क्षेत्रों में प्राथमिक स्कूल खोलने; और दमन में एक कला और विज्ञान कालेज खोलने; पणजी में एक औद्योगिक प्रशिक्षण संस्थान खोलने; और मापूसा, पणजी और दमन में तकनीकी हाई स्कूल केन्द्र और गोआ में एक इंजीनियरी कालेज खोलने समेत सामान्य और तकनीकी शिक्षा के लिए सुविधाओं को व्यतस्था में चहु-मुखी विस्तार हुआ है ।

(ख) और (ग). चौथी आयोजना अवधि में सामान्य शिक्षा के लिए 328.85 लाख रुपये और तकनीकी शिक्षा के लिए 84 लाख रुपये का आवंटन किया गया है। अधिक रूप से पिछड़े वर्गों के उन विद्यार्थियों के लिए ग्यारहवीं कक्षा तक निःशुल्क शिक्षा की व्यवस्था करने का एक प्रस्ताव भी विचाराधीन है जिनकी वार्षिक आय 1200 रुपये से अधिक नहीं है ।

Development of Tourism in States

*554. SHRI PREM CHAND VERMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the steps proposed to be taken by Government for the development of Tourism during the year 1970-71 ;

(b) how much money has to be spent on the development of Tourism in each of the States and Union Territories and which are the places to be developed ; and

(c) which are the hill stations in the country included in the plan of development on which Government propose to pay special attention ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN